

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-524
CP-04/241-242/ND/2024

IN THE MATTER OF:

Deepender Pratap Singh

....Applicant

Vs.

Uretex India Private Limited and Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 24.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Swati Sood, Ms. Anjali Jain, Advs.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

This is a petition filed under Section 241-242 of the Companies Act, 2013. Heard the submission made by Ld. Counsel on behalf of Petitioner. Issue notice to the Respondent for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **09.10.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)